

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 103
CP(IB)/276(AHM)2020
IA/766(AHM)2020

Order under Section 7 IBC

IN THE MATTER OF:

KKR India Financial Services Ltd
V/s
Sintex- BAPL Ltd

.....Applicant

.....Respondent

Order delivered on .06/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

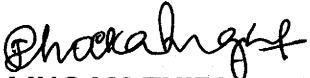
PRESENT:

For the Applicant :Mr. Neeraj Kishan Kaul, senior advocate
For the Respondent :

ORDER

Heard the learned counsel for the Applicant.

The order is reserved.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)